

High Court for the State of Telangana

NOTICE

All the Advocates are hereby informed that the "Virtual Courts" in the High Court for the State of Telangana will be functional from Dt. 23-03-2020 (Monday), and the learned Advocates are requested to appear from Court Halls mentioned in column no. 3 for the matters posted in Court Halls mentioned in column no. 2.

Sl. No.	Court Hall No. where Hon'ble Judges will be sitting	Court Hall no. from where learned Advocates shall be appearing from
1	Court Hall No. 2	Court Hall No. 5
2	Court Hall No. 3	Court Hall No. 6
3	Court Hall No. 8	Court Hall No.13
4	Court Hall No. 9	Court Hall No. 10
5	Court Hall No. 4	Court Hall No. 7
6	Court Hall No. 14	Court Hall No. 15
7	Court Hall No. 11	Court Hall No. 12

All the learned Advocates are requested to cooperate with the High Court for smooth conduct of these Virtual Courts.